

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 06.08.2021 (FRIDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT) (CH) (Ins) No. 136/2021	M/s Dyanamic Engineers Limited V M/s. Muhlenbau Equipments P Limited & anr	Rakesh Mohan Sharma PCS	
2.	Comp App (AT)(CH) No. 174/2021	Ravi Sankar Devarakonda RP of Meenakshi Energy Limited V Consortium of Prudent Arc Limited & Vizag Minerals & Logistics Private Limited & Anr	J. Sagar Associates	Rubaina S. Khatoun Caveator - R1
3.	Comp App (AT)(CH) No. 175/2021	Cellpap BV V Oren Hydrocarbons Private Limited	FS Dhiman	

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
4.	Comp App (AT) (CH) (Ins) No. 08/2021	Shapoorji Pallonji and Company Private Limited Vs Shore Dwellings Private Limited	Deepika Murali Karthick Sundaram Aswini S Anusha Peri Anish Gupta Anupama Hebbar Vikas Mahendra	M. S. Shyam Sundar
5.	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction Company (P) Ltd Vs IVRCL Limited	Amol vyas Saumil sharma	Nirav Shah for Liquidator Gouri Shankar Mishra PCS for Respondent
6.	Comp App (AT) (CH) (Ins) No. 137/2021	M. Rafi V M/s. Spectrum Hi-Style Shoppers Private Limited	G. Vairava Subramanian B. Raghupathy A. Kandan	

## **For Directions (Completion of Pleadings/filing of Convenience Compilations)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
7.	TA No. 44/2021 (Comp App (AT) (INS) No. 328/2020)	Vinod Kothari V State Bank of India & Anr	Kartik Malhotra Santhanam Swaminadhan S. R. Rajagopalan Ms. Preethi Arasu	Rajiv Roy Rachit Ranjan Avrojoyoti Chatterjee Ms Jayashree Saha – R1 Vikram Hegde Shantanu Lakhotia- R2
8.	TA No. 26/2021 (Comp App (AT) (INS) No. 1024/2020)	Aavanor Systems Private Limited V Pers Enterprises Private Limited	Mohit D Ram Karthick Seshadri	Ravi Raganath Ms. Aakash Lodha

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**For Assistance,**

1.Asst.Registrar - **PH No. : 044-2888 0500**  
**CELL : 9444687246**

2.Court Officer - **PH No. : 044-2888 0450**  
**CELL : 9445892169**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**